

stretch has also been completed. Further detailed hydrographic surveys and techno-economic studies on the Kottapuram-Cochin stretch and also on the Quilon-Trivandrum stretch have commenced. Studies would also be undertaken of the Kottapuram-Badagara reach.

(c) The total expenditure upto November, 1989 incurred on the works undertaken is Rs. 30.96 lakhs.

Declaration of National Highways in Kerala

266. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:-

(a) whether Government propose to declare any more roads in Kerala as National Highways;

(b) if so, the details thereof;

(c) whether work on Calicut, Mahe and Tellicherry bye-passes has commenced;

(d) if so, the target dates fixed for completion of the works; and

(e) the allocations made for these projects?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) and (b). Cochin-Madurai road, a part length of which falls in Kerala, was declared as a new National Highway in February 1989. Proposals to declare more roads as National Highways, which include the Tellicherry Mysore and Calicut-Mysore roads, connecting Karnataka and Kerala are under consideration.

(c) to (e). Calicut bypass (28.12 km.) is divided into four phases. Land for phase-

1 (7.25 km.) has already been acquired, and estimate for its construction will be sanctioned shortly when the target for completion will be fixed. Land acquisition estimates for phases III and IV of this bypass have also been processed for sanction and the same for Phase II is under scrutiny. Construction work in these three phases will be taken up after completion of the land acquisition. There is a provision of Rs. 130 lakhs in the current year's budget for construction and land acquisition of this bypass.

Land acquisition estimate for Tellicherry Mahe bypass (11 km.) is under preparation by the State P.W.D., for which there is a budget provision of Rs. 20 lakhs in the current year's Plan. Target date for construction of the Tellicherry-Mahe bypass will be fixed after the land has been acquired.

Expansion of Nagpur Telephone Exchange

267. SHRI BANWARI LAL PUROHIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the existing capacity of the Nagpur Telephone Exchange is frozen;

(b) if so, whether Government propose to expand the capacity of the Nagpur Telephone Exchange during the year 1990; and

(c) if so, the details thereof and the expected waiting list likely to be cleared?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) No. Sir

(b) and (c). Yes Sir. Capacity of Nagpur exchange is proposed to be expanded by 4500 lines during 1990, from 10,000 to 14,500 lines. By this, the present waiting list will be cleared.

- fully for OYT category.
- upto 15.4.88 for special category and
- upto 15.10.84 for General category.

Moreover, in the 8th Five Year Plan, further expansions are planned so as to limit the average waiting period to about one year.

Karnataka-Maharashtra border dispute

268. SHRI BANWARI LAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the border dispute between Karnataka and Maharashtra has been resolved;

(b) if so, what extent;

(c) whether Union Government propose to implement the Mahajan Commission report fully; and

(d) if so, by when?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (d). The recommendations of the Mahajan Commission did not evoke the necessary measure of acceptability and the differences between the two State Governments concerned in the matter have been persisting. The Government of India have been of the view that this dispute can be resolved only with the willing cooperation of the State

Governments and towards this end the Central Government will be glad to extend all possible assistance to them.

Modified Comprehensive Crop Insurance Scheme

269. SHRISHANKERSINH VAGHELA: Will the Minister of AGRICULTURE be pleased to state:

(a) the impact of the modifications made in the Comprehensive Crop Insurance Scheme (i) from Kharif 1980 and (ii) from Rabi 1988-89, so far, on small, marginal and other farmers, State-wise; and

(b) the reaction of farmers to these modifications?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The Comprehensive Crop Insurance Scheme (CCIS) was implemented with effect from 1.4.85. The modifications made in the Comprehensive Crop Insurance Scheme (CCIS) from Kharif 1988 are:-

- i) that the sum insured would be limited to Rs. 10,000/- per farmer irrespective of the quantum of loan taken by the farmer.
- ii) the total sum insured would be limited to 100% of the crop loan. Besides, from Rabi 1988-89 in addition to these changes, indemnity for various crops was altered as per the following:-

<i>Category</i>	<i>Variability in yield</i>	<i>Indemnity</i>
Low	Upto 15%	90%
Medium	16% to 30%	80%
High	Above 30%	60%